

(c) The accounts of Coal India Limited and its subsidiaries for the year 1985-86 are yet to be finalised.

Waiting list for telephone connections in Andhra Pradesh

4230. SHRI T. BALA GOUD : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of persons in the waiting list for telephone connection in Hyderabad, Vijayawada and Visakhapatnam in the State of Andhra Pradesh ;

(b) the number of new connections proposed to be given in 1986 and the number of telephone connections allotted during 1986; and

(c) the measures being taken by the Ministry to increase line capacity in the above-mentioned town ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) The number of persons on the waiting list for telephone connections as on 28.2.1986 is given below :

| | Waiting list |
|------------------|--------------|
| 1. Hyderabad | 32,250 |
| 2. Vijayawada | 4,581 |
| 3. Visakhapatnam | 4,714 |

(b) The number of new lines proposed to be given in 1986 and the number of telephone connections provided during 1986 upto 16.3.86 is given below :-

| | Target | Provided |
|------------------|--------|----------|
| 1. Hyderabad | 6,000 | 3536 |
| 2. Vijayawada | 100 | 93 |
| 3. Visakhapatnam | 2,100 | Nil |

(c) There are proposals to open new telephone exchanges and to expand the existing ones wherever feasible, in these

towns depending upon the availability of resources.

Development of telecommunication in Wynad District of Kerala

4231. SHRI MULALPALLY RAMACHANDRAN : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 438 on 19 November, 1985 regarding improvement in the telecommunication facility in Wynad District in Kerala and state;

(a) whether work on any of the schemes planned for Wynad District in Kerala has been initiated;

(b) if so, the details thereof; and

(c) if not, when Government intend to start work on development of telecommunications in Wynad District and which schemes will be first undertaken ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The information is given in the attached statement.

(c) Does not arise in view of (b)

Statement

(1) Equipment for 600 lines electronic exchange at Kalpetta has already been received and installation of the exchange will start shortly.

(a) 200 lines MAX-II commissioned at Pulpally on 15.3.1986.

(3) (a) SAX at Kenichira expanded from 45 to 90 lines on 17.3.1986.

(b) Vythiri SAX proposed for expansion from 45 to 90 line before 31.3.1986

(c) SAXs at Talapoya, Tariode and Pallikunnu are likely to be expanded during 1986-87.

(4) Upgradation of UHF between Kalpetta and Calicut by narrow band microwave approved and purchase order for supply of equipment has been placed.

(5) UHF system between Kalpetta and Manantoddy found to be financially non-viable. An 8-Channel system has been approved and will be installed on receipt of equipment.

Allocation for oil exploration in Sixth Plan

4232. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the total demand for funds placed by the Oil and Natural Gas Commission during the Sixth Five Year Plan for its exploratory work;

(b) the amount actually allocated; and

(c) the reasons for less allocation ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) Rs. 1250.93 crores.

(b) Rs. 1172 crores.

(c) The difference was marginal. However, the actual expenditure was Rs. 1299.26 crores,

Industrial licences for backward areas issued during 1985

4233. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of INDUSTRY be pleased to state :

(a) the percentage of industrial licences issued during 1985 for setting up industries in the backward areas in the country; and

(b) the state-wise account of these licences ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI ARUNACHALAM) : (a) Out of a total of 985 industrial licences issued during 1985 under the provisions of Industries (Development & Regulation) Act, 427 licences (i.e. about 43 per cent) were for setting up of industries in centrally declared backward areas.

(b) A statement is enclosed.

Statement

Statement showing state wise break up of number of industrial licences issued for centrally declared backward areas during the year 1985

| | | |
|-----|-----------------------------|----|
| 1. | Andhra Pradesh | 37 |
| 2. | Andaman and Nicobar Islands | 2 |
| 3. | Arunachal Pradesh | 6 |
| 4. | Assam | 12 |
| 5. | Bihar | 3 |
| 6. | Dadra & Nagar Haveli | 2 |
| 7. | Goa, Daman & Diu | 4 |
| 8. | Gujarat | 34 |
| 9. | Haryana | 13 |
| 10. | Himachal Pradesh | 12 |